

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.478
ANSWERED ON 13.12.2018

RELEASE OF FUNDS TO TAMIL NADU

478. SHRI K. PARASURAMAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government proposes to reconsider its stand and release the second installment of basic grant of Rs.758.06 crore and the performance grant of Rs.194.78 crore for 2017-18 and the first installment of the basic grant of Rs.876.94 crore for 2018-19 as part of allocation to the local bodies in Tamil Nadu; and

(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) & (b) The Government has already released the second instalment of Basic Grant of Rs. 758.06 crore for the financial year (FY) 2017-18 to Gram Panchayats in Tamil Nadu under the Fourteenth Finance Commission (FFC) award. The releases of first instalment of basic grant for FY 2018-19 and Performance Grant for FY 2017-18 are not reconsidered because elected Gram Panchayats are not in place in the State as stipulated in the guidelines dated 08.10.2015 framed by the Ministry of Finance, Government of India for the implementation of the recommendation of FFC for local bodies.
